

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

13(ND)/2016

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2018.**


**NAME OF THE COMPANY: Sh. Rajeev Behl V/s. M/s. S.S. Con-Build Pvt.
Ltd. & Ors.**


SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
Present:		Mr. Manish Sharma, Mr. kirish Gandhi, Mr. ninad Dogra, Advocate for the Petitioner.		
		Mr. Diggaj Pathak, Mr. Aditya Singhal, Saurabh Dev Karan Singh, Mr. Rahul Kukreja, Advocates for the Respondent.		

ORDER

Be listed on 30th October, 2018 for further proceedings. Interim order to continue.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)